

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 14.02.2017

ORDER NO. 21 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 **for CESTAT Delhi** to the extent indicated below :-

On 17.02.2017 at 02.30 PM Hon'ble Ms. Archana Wadhwa, Member (J) will hear the following ROM application:

E/ROM/50048/2017 in A.No. E/54799/2014

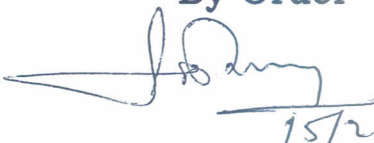
On 17.02.2017 at 02.30 PM Hon'ble Shri S. K. Mohanty, Member (J) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the following part-heard matter:

E/3087/2007-Ex(DB)

On 17.02.2017 Hon'ble Shri S. K. Mohanty, Member (J) will hear the following part-heard matter after the Division Bench is over:

E/1614/2010-SM

By Order


15/2

(A.Mohan Kumar)
Registrar

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15/2/17
Deputy Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.02.2017

ORDER NO. 22 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 19 of 2017 **for CESTAT Delhi** to the extent indicated below :-

On 16.02.2017 Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Sh. B. Ravichandran, Member(T) will also hear Customs Division Bench matters in addition to Excise Division Bench matters:

On 16.02.2017 Hon'ble Sh. S. K. Mohanty, Member (J) will hear Single Member matters as notified.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar